

Vacancies in police force

1973. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of vacancies in police force in the last five years; and
- (b) the steps taken by Government to improve the quality of police force and increase quantity in proportion to the required number?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) As per data on Police Organisations compiled by Bureau of Police Research and Development, status of vacancies in police forces in the States in last five years is in the Statement (*See below*).

(b) "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to implement the police reforms measures. The Centre also issues advisories to the States to fill up the vacancies in their respective States to meet the expectations of the people. It further extends financial assistance to State for modernization of police forces.

Statement

Status of vacancies in State Police Forces in the last five years

	As on 01.01.2014	As on 01.01.2015	As on 01.01.2016	As on 01.01.2017	As on 01.01.2018
Vacancies	5,60,860	5,42,986	5,49,025	5,38,237	5,42,697

Source: BPR&D

Compensation to families of paramilitary personnel

1974. SHRI K. R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of paramilitary personnel have sacrificed their lives for the Nation during the last few years;
- (b) if so, the number of personnel died during the last two years in each paramilitary forces such as CRPF, BSF, etc;
- (c) whether it is also a fact that Government is considering to provide more compensation to the families of the paramilitary personnel who died; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) The number of personnel of Central Armed Police Forces (CAPFs) and Assam Rifles (AR), who were killed in action during the last two years viz. 2017 and 2018, are as under:—

Forces	Number of personnel who were killed in action during last two years		
	2017	2018	Total
BSF	09	23	32
CRPF	52	29	81
CISF	01	01	02
ITBP	18	26	44
SSB	02	02	04
AR	07	06	13
TOTAL			176

(c) and (d) The details of admissible benefits given to the next of kin of such CAPFs personnel are given in the Statement [*Refer to the Statement (point no.2) appended to the answer to unstarred Question 1938 (part (a) to (c)*].

Data on farmers suicides

1975. PROF. MANOJ KUMAR JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise data for farmers suicides from 2016 to 2018; and

(b) what are the reasons that the National Crime Records Bureau has not been able to make data about suicides available to public?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) National Crime Records Bureau (NCRB) compiles and publishes statistics *inter alia* on suicide cases. The published report titled “Accidental Deaths and Suicides in India” are available till the year 2015.

(b) NCRB has informed that some discrepancies were observed during scrutiny of the data related to Accidental Deaths and Suicides in India (ADSI) for the year 2016. Accordingly, States/UTs were requested to vet/confirm data pertaining to their State/UT before the ADSI 2016 report is finalized. Some of the States have now revised their data as compared to their previously furnished data/report. Accordingly, their reports are under scrutiny and revision.